

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

C.P. (I.B) No.425/9/NCLT/AHM/2018

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2021

Name of the Company: Nuvoco Vistas Corporation Ltd.  
V/s.  
Northway Spaces Ltd.

Section: 9 of the Insolvency and Bankruptcy Code, 2016

**ORDER**

Learned Counsel Mr. Amit Laddha appeared for the Operational Creditor.

Learned Counsel Mr. Kunal P Vaishnav appeared for the Corporate Debtor.

Both side's Counsels to file their additional written submissions, if any, within two weeks.

The matter stands adjourned for final hearing on 17.02.2021.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 19<sup>th</sup> day of January, 2021.